

ITEM NO.119

COURT NO.2

SECTION XV

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 6677/2019

THE STATE OF RAJASTHAN AND ORS.

Appellant(s)

VERSUS

LORD NORTHBOOK AND ORS.

Respondent(s)

(IA No. 209978/2023 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 134658/2023 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 42568/2021 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 259426/2023 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 25353/2023 - CLARIFICATION/DIRECTION
IA No. 226987/2023 - EXEMPTION FROM FILING O.T.
IA No. 259487/2023 - EXEMPTION FROM FILING O.T.
IA No. 25336/2023 - INTERVENTION/IMPLEADMENT
IA No. 117030/2020 - INTERVENTION/IMPLEADMENT)

WITH

SMC(C) No. 1/2023 (XVII)
(FOR ADMISSION)

Date : 24-07-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJIV KHANNA
HON'BLE MR. JUSTICE SANJAY KUMAR
HON'BLE MR. JUSTICE R. MAHADEVAN

By Courts Motion

For Appellant(s) Mr. Shiv Mangal Sharma, A.A.G.
Mr. Milind Kumar, AOR

For Respondent(s) Mr. Mahesh Agarwal, Adv.
Mr. Rishi Agrawala, Adv.
Mr. Anshuman Srivastava, Adv.
Mr. Rishabh Parikh, Adv.
Ms. Niyati Kohli, Adv.
Ms. Chitra Agarwal, Adv.
Ms. Manavi Agarwal, Adv.
Ms. Divya Singh, Adv.
Mr. E. C. Agrawala, AOR

Mr. Kumar Mihir, AOR
Mr. Shovan Mishra, AOR

Mr. Deepak Goel, AOR
Mr. Khushi Mohd., Adv.
Ms. Urvashi Sharma, Adv.
Ms. Alka Goyal, Adv.
Mr. Jitendra Bharti, Adv.
Mr. Kumar Kartikay, Adv.
Mr. Tajveer Singh, Adv.

UPON hearing the counsel, the Court made the following
O R D E R

Re-list these matters after the decision in SLP (C) Diary No. 45720 of 2023, titled "*State of Rajasthan v. Ajit Singh and Others*", and SLP (C) Diary No.30645 of 2023, titled "*Surendra Singh and Anr v. Lord Northbook and Others*".

(BABITA PANDEY)
COURT MASTER (SH)

(R.S. NARAYANAN)
ASSISTANT REGISTRAR